

Six laning of Ahmedabad-Bamanbore section of NH-8A

2032. SHRI PRAVEEN RASHTRAPAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is any demand for six laning of Ahmedabad-Bamanbore Section of NH-8A from Gujarat; and

(b) why a number of written communications from Gujarat Government dated 25.07.2011, 19.01.2012, 12.02.2013, 02.12.2013 and 07.08.2014 in this regard were not attended to by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Yes, Sir. The issue regarding six laning of Ahmedabad-Bamanbore Section of NH-8A was discussed in the meeting held between Hon'ble Minister RTH&S and Hon'ble Minister, (R&B), Government of Gujarat (GoG) on 27.01.2015 in the Ministry. During the Meeting, it was decided that 6-laning of Ahmedabad-Bamanbore Section of NH-8A and Bamanbore-Rajkot of NH-8B will be implemented by the State Government and DPR of 6 laning for the stretches be handed over to State R&B Department, Government of Gujarat by National Highways Authority of India (NHAI) for further necessary action. Accordingly, the decision has been conveyed to the Government of Gujarat and NHAI on 03.03.2015.

Status of National Highway Projects in Jharkhand

2033. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of National Highway Projects taken up for renovation/repairs/ completion along with NH-2 passing through Jharkhand during the last two years in Jharkhand;

(b) the quantum of funds earmarked and released along with the utilization thereof;

(c) whether any works have been left incomplete;

(d) if so, the reasons therefor; and

(e) the steps being taken by Government for their early completion?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) The number of National Highway Projects taken up on different NHs including those on NH-2 during the

last two years for repair, maintenance and development along with funds allocated and expenditure in the State of Jharkhand are given in the Statement (*See below*).

(c) to (e) Out of the above projects, Barhi-Hazaribagh project has been left incomplete due to termination of the concession agreement. The balance work at revised cost is taken up for re-inviting bids for the project.

Statement

Number of projects taken up during the last two years.

Year	No. of projects Taken up for Development and Maintenance		Allocation (₹ crore)		Expenditure (₹ crore)	
	Development	Maintenance	Development	Maintenance	Development	Maintenance
2012-2013	19	8	300*	50.11	548.10	32.34
2013-2014	16	11	425*	68.28	295.84	40.84

* This do not include projects being undertaken on BOT/BOT Annuity mode for these projects there is no specific allotment of funds.

Status of pending road projects in West Bengal

2034. SHRI MD. NADIMUL HAQUE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the road projects sanctioned, running behind schedule/under dispute/arbitration, completed and those terminated during the last three years along with the corrective action taken by Government in this regard in West Bengal;

(b) the targets fixed for road construction for the coming years in the State;

(c) the projects sanctioned so far, and the steps taken for timely completion of these projects;

(d) whether several projects failed to attract any bidders; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P): (a) to (c) Forty eight numbers of road projects excluding works for maintenance and repair have been sanctioned in last three years. Out of this five numbers of projects are delayed as per contract and seventeen numbers of projects are completed. Balance projects awarded late and